

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**CONTEMPT PETITION NO.060/00064/2019 IN
ORIGINAL APPLICATION NO.060/00058/2019**
Chandigarh, this the 3rd day of May, 2019

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...
Dr. Arun K. Jain, aged 60, s/o Sh. K.C. Jain, R/o H. No. 195, Sector 12-A, Panchkula, Haryana currently working as Professor in eye Department and Head of Unit III in Advanced #Eye Centre, Post Graduate Institute of Medical Education & Research, Chandigarh – 160014.

....Petitioner

(Present: Ms. Supriya Garg, Advocate)

Versus

Jagat Ram, Director, Post Graduate Institute of Medical Education & Research, Chandigarh, Pin Code – 160014.

.... Respondent

(Present: Mr. Amit Jhanjhi, Advocate)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

In view of the order passed in O.A. No. 060/00144/2019, filed by the petitioner, the present CP has become infructuous and is disposed of as such. Notices stand discharged.

**(P. GOPINATH)
MEMBER (A)**

‘mw’

**(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 03.05.2019**